

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR B.SUDHEENDRA KUMAR

Petition(s) for Special Leave to Appeal (Civil) No(s).19737/2004

NAGANATH

Petitioner(s)

VERSUS

ASST.COMMNR. & LAND ACQ. OFFICER & ANR.

Respondent(s)

(With appln(s) for bringing LRs on record and office report )

Date: 28/02/2007 This Petition was called on for hearing today.

For Petitioner(s)

Ms. Kiran Suri,Adv.

For Respondent(s)

Mr. Sanjay R. Hegde,Adv.

UPON hearing counsel the Court made the following

O R D E R

It has been submitted at the Bar that requisite affidavit has been filed.

Office to verify.

List again on 8.3.2007.

(B.SUDHEENDRA KUMAR)

Registrar

hj